

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1144(CHE)/2024**

**PETITION NUMBER : CP(IB)/1263(CHE)/2018**

**NAME OF THE APPLICANT : Subramaniam Aneetha (Liquidator)  
(Vasmo Agro Nutri Product Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg 15 of IBC, 2016**  
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**ORDER**

Ld. Counsel Ms.Aneetha S for the Applicant.

This IA has been filed to take on record the 15<sup>th</sup> Quarterly Progress Report for the period January 2024 to March 2024. The same is taken on record subject to all just exceptions.

**IA(IBC)/1144(CHE)/2024 is accordingly disposed off.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk